12.00 Noon

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS . (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table a copy (in English and Hindi) of the statement correcting the answer to Unstarred Question 704 given in the Rajya Sabha on the 5th March, 2008 regarding Recruitment at lowest level in Paramilitary forces.

(MR. DEPUTY CHAIRMAN IN the chair.)

PAPERS LAID ON THE TABLE

MoU (2008-09) between Ministry of Defence and Bharat Earth Movers Ltd.

THE MINISTER OF DEFENCE (SHRI A.K.ANTONY): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Earth Movers Limited (BEML) for the year 2008-2009.

[Placed in Library. See No. L.T. 8761/08]

Report and Accounts (2006-07) of FTI I, Pune and related papers

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

Annual Report and Accounts of the Film and Television Institute of India (FTII), Pune, for the year 2006-2007, together with the Auditor's Report thereon.

Review by Government on the working of the above Institute.

Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8690/08]

I. Notifications of Ministry of Labour and Employment.

II. Report (2006-07) of the Employees Provident Fund Organisation and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERN ANDES): Sir, I lay on the Table:

I. (i) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification S.O. 3456 dated the 8th December, 2007, specifying the establishments employing twenty or more persons as the class of establishments to which the Employees Provident Fund and Miscellaneous Provisions Act, 1952 shall apply, under sub-section (2) of section 7 of the said Act.

[Placed in Library. See No. L.T. 8671/08]

(ii) A copy (in English and Hindi) of the Ministry of Labour and Employment Notification G.S.R. 254(E) dated the 31 st March, 2008, publishing the Employees tate Insurance (Central) (Amendment) Rules, 2008, under sub-section (4) of section 95 of the Employees State Insurance Act, 1948.

[Placed in Library. See No. L.T. 8672/08]